

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
AT CHENNAI**

O. A. No. 16 of 2022 (SZ)

IN THE MATTER OF:

Dr. Lubna Sarwath

... Applicant

With

The Chief Secretary,
Govt of Telangana, and Ors.

... Respondent(s)

COMPLIANCE REPORT FILED BY HYDRAA – R9

S. NO.	DATE	DESCRIPTION	PG. NO.
1.	24.06.2026	Compliance Report filed by 9 th Respondent - HYDRAA	1
2.	-	ANNEXURE – I Photographs showing the condition of Bumuruk Udin Dowla Lake after the completion of development works	5
3.	-	ANNEXURE – II Photographs showing the condition of Bumuruk Udin Dowla Lake during development works	9
4.	-	ANNEXURE – III Photographs showing the condition of Bumuruk Udin Dowla Lake before development works	11

Place: Chennai

Date: 24.06.2026

Mrs. H. Yasmeen Ali

Standing Counsel for the 9th Respondent

DETAILED LEGAL NOTE ON RESTORATION AND COMPREHENSIVE DEVELOPMENT OF BUM RUKN UDDIN DOWLA LAKE BY HYDRAA

The present compliance report is submitted on behalf of HYDRAA in respect of the restoration, protection and rejuvenation of Bum Rukn Uddin Dowla Lake, undertaken pursuant to the mandate of the Government of Telangana for protection of lakes and water bodies within the Core Urban Region (CURE).

1. Constitution of HYDRAA and Statutory Mandate

The Government of Telangana constituted HYDRAA for protection of lakes, water bodies, parks, open spaces, Government lands and other public assets CURE region covering the Districts of Hyderabad, Rangareddy, Medchal-Malkajgiri and Sangareddy within the CURE region.

The Commissioner, HYDRAA also functions as the Chairman of the Lake Protection Committee (LPC) and is entrusted with the responsibility of coordinating with all stakeholder departments for effective protection, restoration, conservation and monitoring of lakes and water bodies within the CURE region.

The mandate of HYDRAA includes identification and protection of lakes, demarcation of Full Tank Level (FTL) boundaries, prevention and removal of encroachments, restoration of water spread areas, strengthening of lake infrastructure, protection of Government lands, and implementation of measures to prevent future encroachments.

2. Status of the Lake as per Official Records

Bum Rukn Uddin Dowla Lake is a notified water body within the CURE region.

The Hyderabad Metropolitan Development Authority (HMDA), vide notification dated 28.02.2014, notified the lake to an extent of 17.49 Acres. The notified extent forms part of the official records maintained by HMDA for protection and preservation of lakes and water bodies.

The restoration activities undertaken by HYDRAA are confined to the notified lake area and are intended to restore the lake to its legally recognized extent.

3. Administrative Approval for Restoration Works

The Metropolitan Commissioner, HMDA accorded Administrative Sanction for an amount of Rs.9.75 Crores towards the restoration and Comprehensive Development, the Restoration and Rejuvenation of Bum Rukn Uddin Dowla Lake vide proceedings dated 21.02.2025.

Subsequently, HYDRAA commenced restoration and rejuvenation works on 16.05.2025.

4. Condition of the Lake Prior to Restoration

At the time of commencement of restoration works, the lake was found to be heavily degraded due to prolonged encroachments and unauthorized activities.

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RBN
Superintendent of Police
(Admin) HYDRAA.

M. S. W.
Commissioner
HYDRAA

The effective water spread area had been reduced to approximately 3.00 Acres against the notified extent of 17.49 Acres.

The lake area was affected by:

- Dumping of construction debris and earth fillings.
- Deposition of heavy boulders within the lake bed.
- Encroachments in the form of layouts and open plots.
- Commercial establishments and under-construction buildings.
- A septic tank constructed within the water body.
- Permanent residential structures.
- Religious structures.
- Public road formations within portions of the notified lake area.
- Obstruction of natural drainage and storm-water inflows.

The storage capacity of lake is increased from 13.5 million litres to 94.78 million litres by removal of encroachment and removing dumped soil from lake bed

These activities adversely impacted the storage capacity, groundwater recharge potential, ecological balance and flood mitigation functions of the lake.

5. Action Taken for Removal of Encroachments

Pursuant to field surveys, verification of official records and demarcation of the lake area, HYDRAA initiated restoration measures and removed all removable encroachments situated within the lake area.

The following actions were undertaken:

- Removal of commercial encroachments.
- Removal of under-construction structures.
- Removal of unauthorized layouts formed within the lake area.
- Removal of debris, dumped earth and construction waste.
- Removal of heavy boulders and artificial obstructions.
- Restoration of filled-up portions of the lake bed.
- Protection of recovered lake lands.

As a result of these actions, HYDRAA successfully reclaimed and secured approximately 16.75 Acres out of the notified extent of 17.49 Acres.

Certain permanent residential structures, public roads and a religious structure continue to exist and are subject to separate administrative and legal processes.

6. Restoration of Water Spread Extent and Defined Lake Area

The Bumruk-Uddin Dowla Lake area has shown continuous shrinkage year after year. As per the village map, the lake extent is defined as 12.71 acres, whereas the HMDA notification dated 28-02-2014 defined the lake area as 17.49 acres with reference to the Full Tank Level (FTL). In the notified FTL map of 2014, the water spread area was recorded as 8.915 acres, while the balance extent was already covered with roads and permanent buildings. Subsequently, the lake area continued to shrink annually, as evidenced in the attached satellite imagery.

Commissioner
HYDRAA

Superintendent of Police
Admin. HYDRAA.
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In July 2024, the Government of Telangana constituted HYDRAA for the protection of lakes, water bodies, parks, open spaces, Government lands, and other public assets in the Cure Region. HYDRAA initiated removal of encroachments in Bumruk-Uddin Dowla Lake by demolishing commercial sheds and buildings constructed in the lake bed. A newly formed layout was also observed during the site inspection. A detailed boundary survey was conducted and established that the water spread area had reduced drastically from 8.915 acres to 3 acres, which was further confirmed in the satellite map of February 2025.

Following the removal of layouts, buildings, and commercial sheds from the lake bed, HYDRAA has now fenced approximately 16.75 acres of the Bumruk-Uddin Dowla Lake boundary, thereby securing the lake extent against further encroachments.

7. Sewage Diversion and Water Quality Improvement

To prevent pollution of the lake, HYDRAA undertook measures for diversion of sewage entering the water body.

The actions include:

- Interception and diversion of sewage flows.
- Prevention of direct discharge of wastewater into the lake.
- Restoration of natural storm-water pathways.
- Improvement of overall water quality conditions.

These measures are intended to improve the ecological health of the lake and prevent further contamination.

8. Restoration of Hydraulic Structures

HYDRAA constructed and restored hydraulic infrastructure for effective management of storm-water inflows and outflows.

The works include:

- Construction of five storm-water inlets around the lake.
- Construction of one outlet structure at the north-eastern side of the lake.
- Restoration of catchment connectivity.
- Improvement of storm-water conveyance and flood management.

These interventions facilitate natural recharge and improve the hydraulic performance of the water body.

9. Strengthening of Historical Main Bund

The existing main bund, located on the northern side of the lake, has been retained without disturbing its heritage character. Not a single stone has been removed from the bund during the strengthening works. The intervention was limited to repairing the slope protection where stones had been damaged due to encroachments, and to laying homogeneous soil over the top surface to achieve a uniform bund height. These measures were undertaken to prevent further deterioration and to safeguard the structural integrity of the bund.

The strengthening works have been documented with before and after photographs dated 17-06-2026 (attached), clearly demonstrating that the heritage appearance of the bund has been preserved while ensuring its long-term stability and protection.

The works have improved the structural integrity and safety of the lake bund.

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 Assistant Commissioner
 (Admin) HYDRAA.

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Commissioner
HYDRAA

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10. Environmental Restoration Measures

HYDRAA undertook several ecological restoration measures including:

- Removal of accumulated sludge and silt.
- Enhancement of storage capacity.
- Improvement of groundwater recharge potential.
- Plantation of medicinal plants and native species.
- Plantation of oxygen-generating trees and vegetation.
- Development of green buffer areas and public lung spaces.
- Improvement of biodiversity and environmental quality.

The restoration measures have significantly enhanced the ecological value of the lake and surrounding areas.

11. Measures for Protection Against Future Encroachments

To ensure long-term conservation of the lake, HYDRAA has undertaken the following measures:

- Boundary demarcation.
- Fencing of the recovered lake area.
- Access control arrangements.
- Continuous monitoring and enforcement.
- Prevention of unauthorized developmental activities.
- Protection of restored lake lands from future encroachments.

12. Present Status as on date:

- Approximately 16.75 Acres of lake area have been recovered and secured against a notified extent of 17.49 Acres.
- Water spread area has increased from 3.00 Acres to 8.00 Acres.
- Major removable encroachments have been cleared.
- Sewage inflows have been diverted.
- Hydraulic structures have been established.
- Historical bund strengthening works have been completed.
- Environmental restoration measures have been undertaken.
- Protective fencing and access controls have been provided to prevent future encroachments.

13. Conclusion

The restoration and rejuvenation of Bum Rukn Uddin Dowla Lake has been undertaken in accordance with Government policy, HMDA records, environmental principles and the mandate of HYDRAA for protection of water bodies.

The actions undertaken are aimed at restoring the lake to its notified extent, preserving its ecological integrity, improving water storage and groundwater recharge, mitigating flooding, and ensuring long-term protection of the lake from encroachments and environmental degradation.

HYDRAA respectfully submits that substantial compliance has been achieved in respect of restoration, protection and rejuvenation of Bum Rukn Uddin Dowla Lake and shall continue to undertake necessary measures for its preservation and long-term conservation.

Rm
Superintendent of Police
Bum Rukn Uddin
HYDRAA.

M. A. U. N.
Commissioner
HYDRAA

[Signature]
Dy. Executive Engineer,
HYDRAA

19/06/24

BUMURUK UDIN DOWLA LAKE AFTER DEVELOPMENT PHOTOS



Independent of Police
(Admin) HYDRAA.



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Commandant of Police
(Quin) HYDRAA

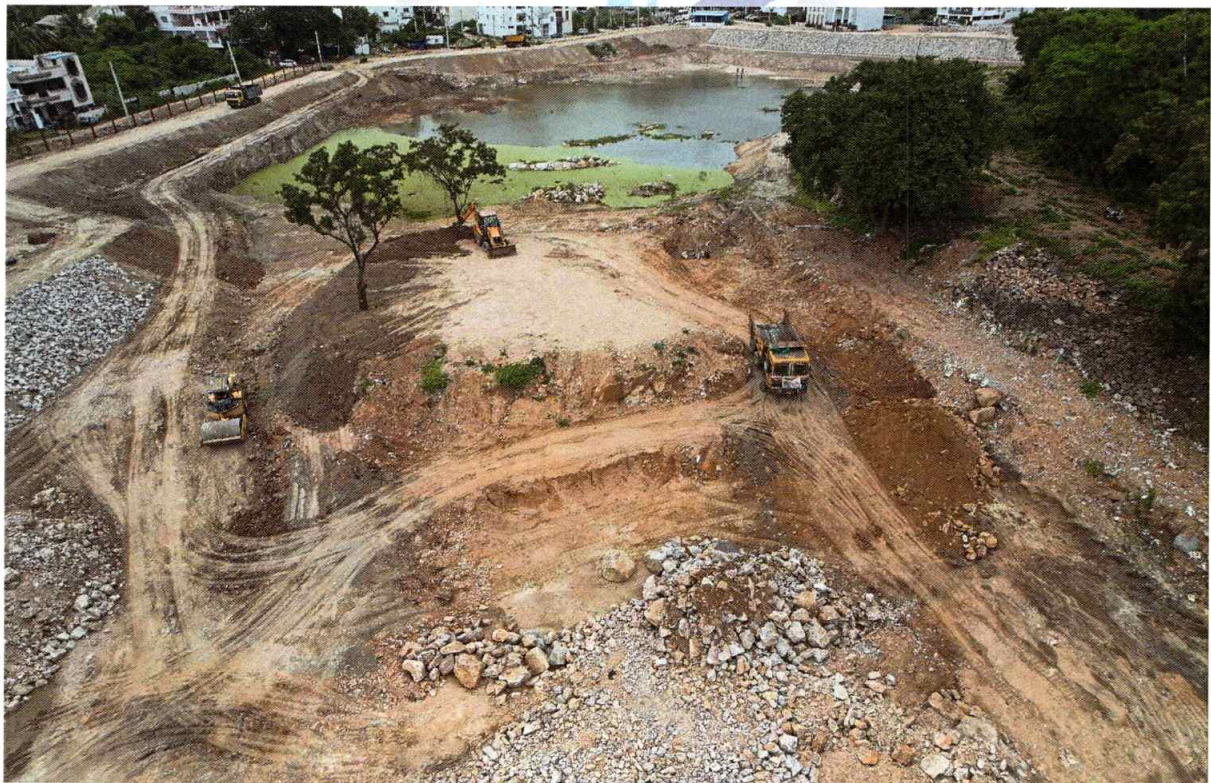


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BUMURUK UDIN DOWLA LAKE DURING DEVELOPMENT PHOTOS

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Joint of Police

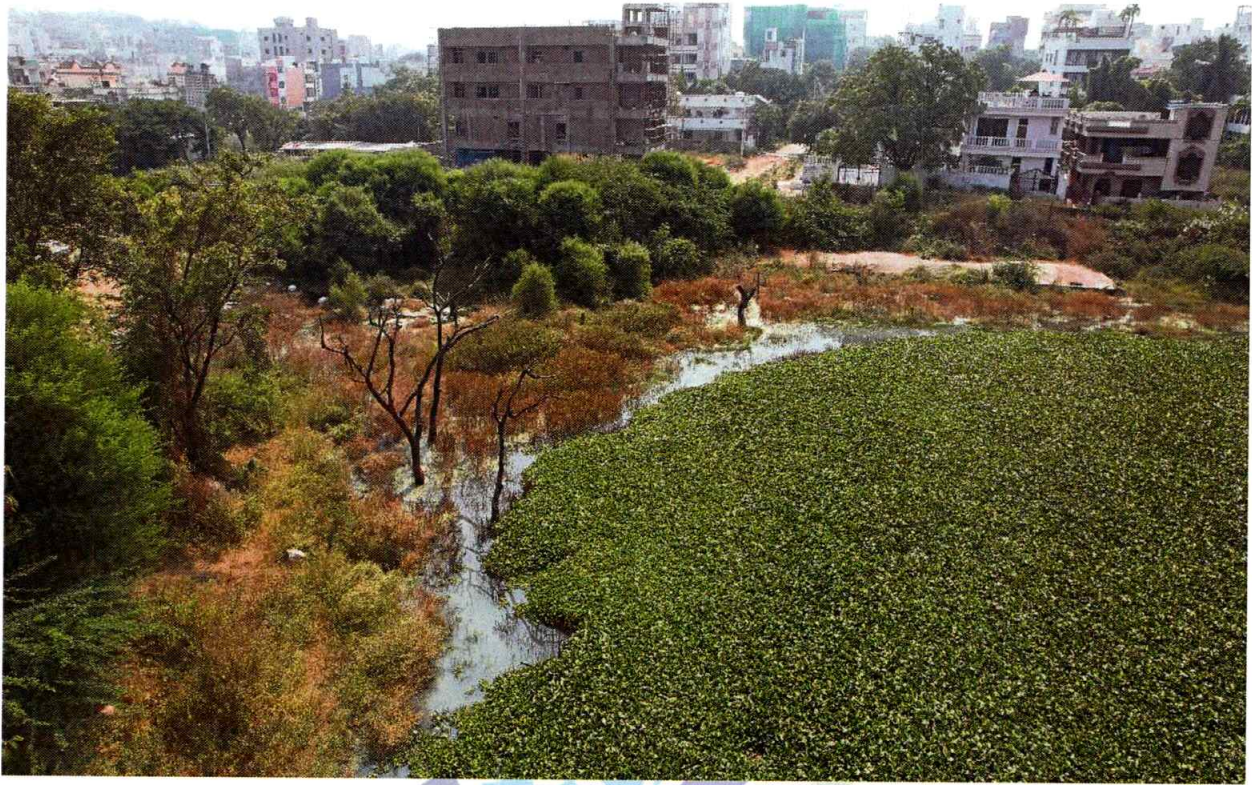
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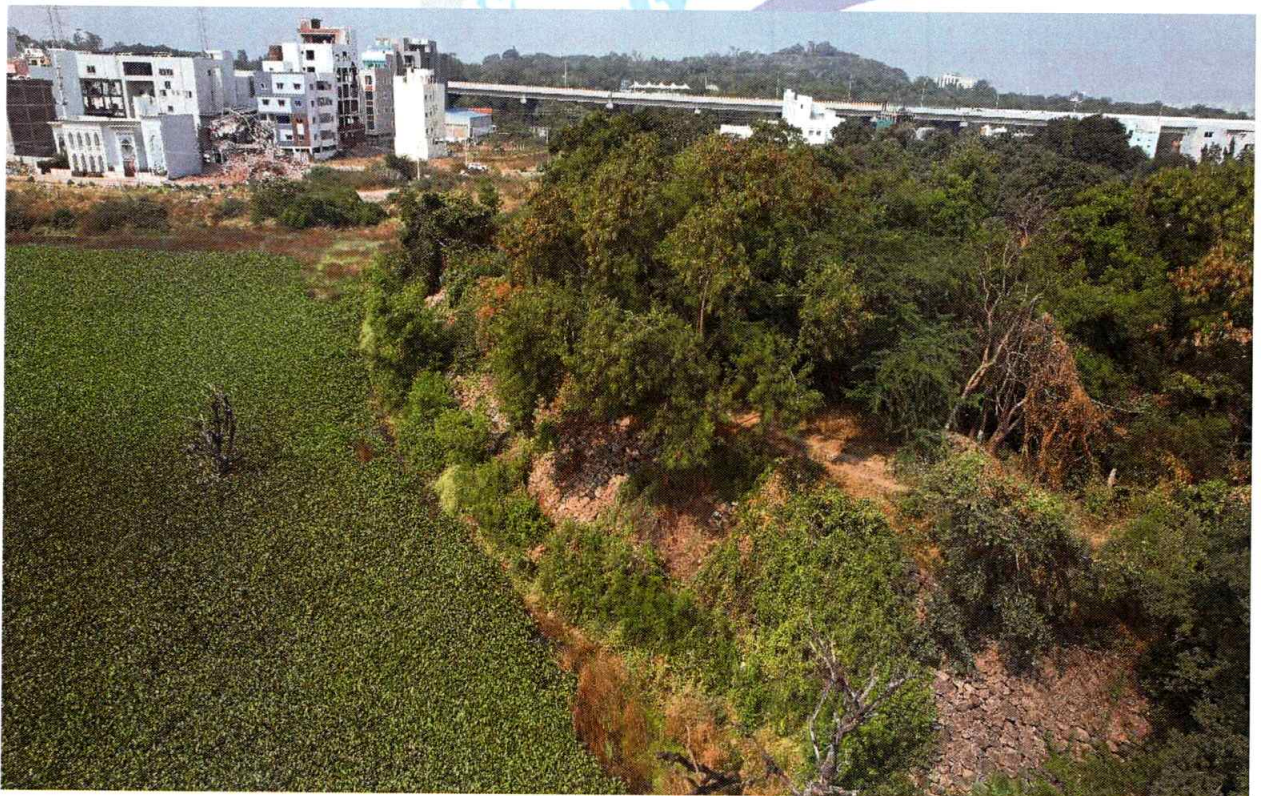
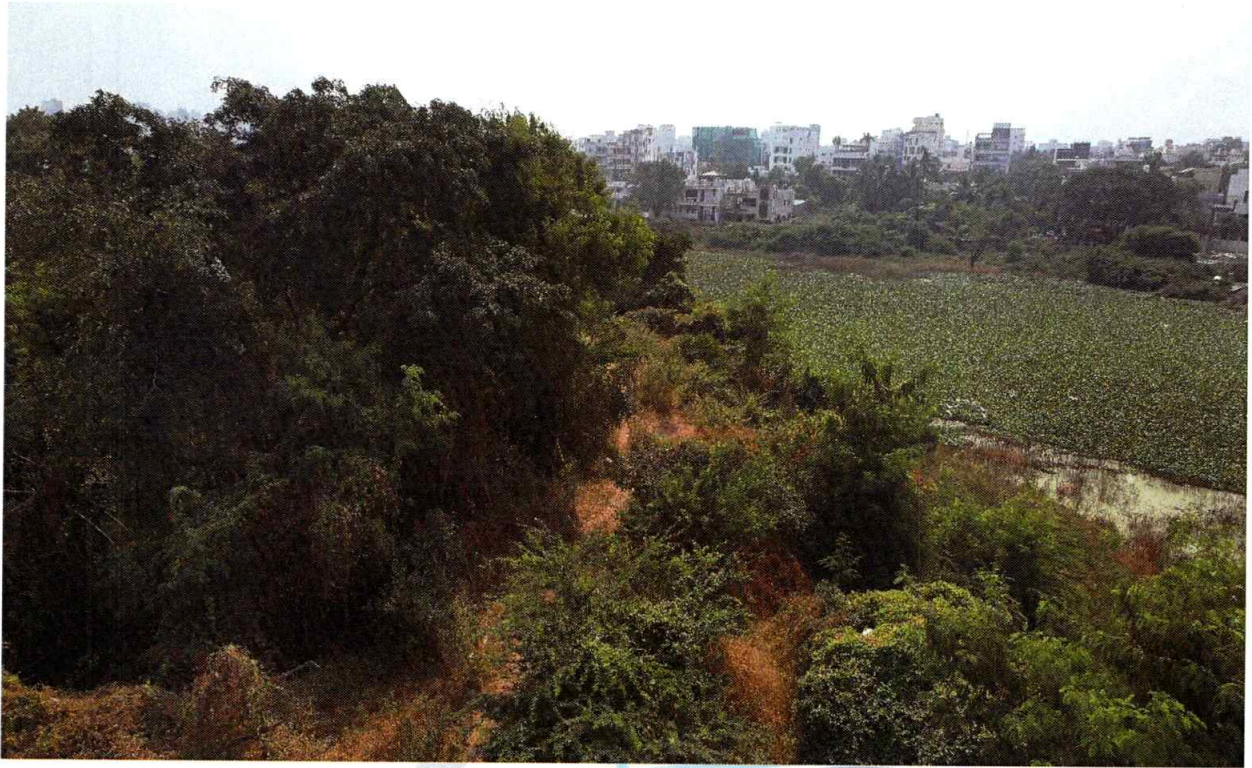
Superintendent of Police
(Admin) HYDRAA.

BUMURUK UDIN DOWLA LAKE BEFORE DEVELOPMENT
PHOTOS



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Sub-station of Police
(Admin) HYDRAA.



RLV
President of Police
(Admin) HYDRAA.



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Commissioner of Police
(in) HYDRAA.

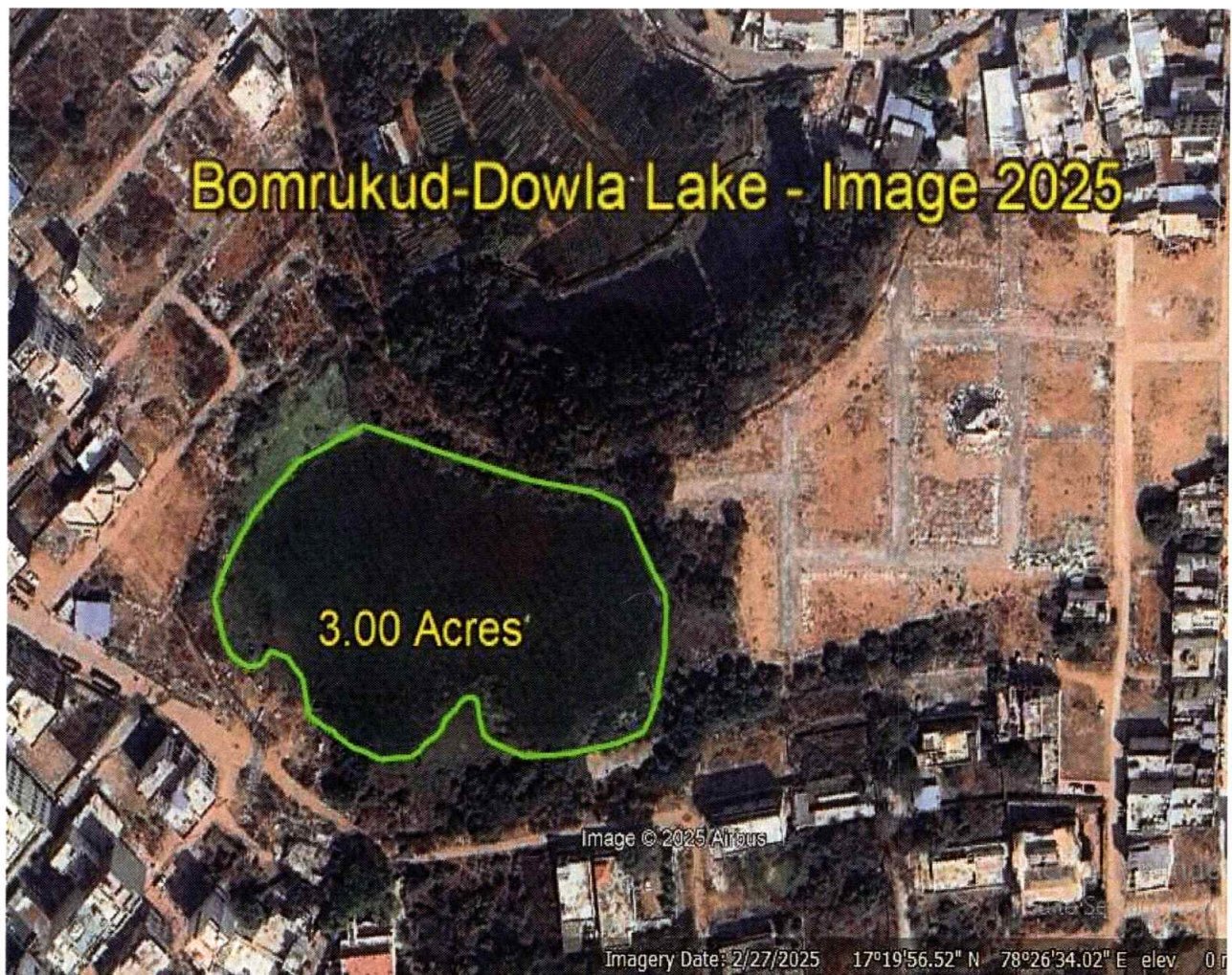


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Superintendent of Police
(in) HYDRAA.



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Superintendent of Police
(in-charge) HYDRAA.



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Commissioner of Police
HydRAA.